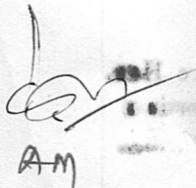


IN THE CENTRAL ADMINISTRATIVE TRIBUNAL ALLAHABAD BENCH
ORDER SHEET

Q.A / MA / RA / CP NO. 65 OF 2007

Applicant/s B.S. Yadav Respds. 5018 Ors

Advocate for Applicant/s Shri S. Dewar Advocate for Respondent/s Shri Anil Dwivedi
Shri S. Srivastava

Notes of the Registry	Orders of the Tribunal Sheet No. <u>17</u>
	<u>13.12.10</u> Hon Mr K.B.S. Rajan, JM Hon Mr S.N. Shukla, AM Shri M.A. Ansari brief holder of Shri S. Dwivedi for the applicant. Shri Anil Dwivedi for the respondents. Applicants counsel submits that he has no instructions from the applicant. Respondents' counsel submits that the OA has become infructuous as subsequent selection has been removed from service on completion of inquiry against which separate OAs also been filed. Taking note of the above this OA is dismissed in default for non prosecution.  AM  Shri lu

Contd. On Sheet No. _____